

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 1025
TO BE ANSWERED ON FEBRUARY 08, 2017

HOUSING FACILITIES UNDER PMAY

No. 1025 SHRI P. KARUNAKARAN:
SHRIMATI P.K. SREEMATHI TEACHER:
SHRI M.B. RAJESH:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of beneficiaries selected by the Government for providing housing facilities under Pradhan Mantri Awas Yojana (urban) scheme, State-wise including Kerala;
- (b) the details of the funds allocated to construct houses under this scheme during the last three years; and
- (c) the tentative date by which the beneficiaries are likely to be handed over the houses?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a) and (b): The details of number of beneficiaries selected and funds (central assistance) sanctioned by the Government for providing housing facilities under Pradhan Mantri Awas Yojana (Urban) including that of subsumed projects of Rajiv Awas Yojana (RAY), State-wise including Kerala during the last three years is Annexed.

(c): Construction/allotment of houses under PMAY (U) is the responsibility of the State/UT Governments and Urban Local Bodies concerned. The tentative time schedule for completing the houses in the projects varies from 12 months to 24 months as mentioned in the respective Detailed Project Reports approved by the States/UTs.

State wise details of houses sanctioned for beneficiaries and central assistance sanctioned during the last three years and current year under Pradhan Mantri Awas Yojana (Urban) - including that of subsumed projects of RAY

[as on 1st February 2017]

Sl. No.		Name of the State/ UT	Houses sanctioned for beneficiaries	Central Assistance Sanctioned (Rs. in crore)
1	States	Andhra Pradesh	1,94,764	2,938.47
2		Bihar	62,966	1,073.07
3		Chhattisgarh	29,268	436.98
4		Goa	-	-
5		Gujarat	1,33,347	1,806.50
6		Haryana	3,985	218.32
7		Himachal Pradesh	2,214	56.33
8		Jammu & Kashmir	1,308	30.06
9		Jharkhand	44,417	704.44
10		Karnataka	1,14,455	2,008.72
11		Kerala	16,566	274.66
12		Madhya Pradesh	1,08,729	1,729.08
13		Maharashtra	1,19,102	1,774.75
14		Orissa	46,626	791.02
15		Punjab	42,497	596.55
16		Rajasthan	36,575	670.08
17		TamilNadu	2,26,572	3,460.63
18		Telangana	81,679	1,229.46
19		Uttar Pradesh	19,695	448.51
20		Uttrakhand	7,805	198.92
21		West Bengal	1,44,016	2,168.21
Sub- total (States) :-			14,36,586	22,614.75
22	North East States	Arunanchal Pradesh	1,606	78.44
23		Assam	24,340	365.10
24		Manipur	9,725	145.88
25		Meghalaya	32	0.48
26		Mizoram	10,428	163.78
27		Nagaland	13,559	229.25
28		Sikkim	-	-
29		Tripura	45,901	721.36
Sub- total (NE States) :-			1,05,591	1,704.29
30	Union Territories	A&N Island (UT)	-	-
31		Chandigarh (UT)	-	-
32		D&N Haveli (UT)	-	-
33		Daman & Diu (UT)	48	0.72
34		Delhi (UT)	-	-
35		Lakshdweep (UT)	-	-
36		Puducherry (UT)	720	10.80
Sub- total (UT) :-			768	11.52
Grand Total :-			15,42,945	24,330.56

In addition, under CLSS, housing loan accouts of 20205 beneficiaries have been credited by an interest subsidy of Rs. 364.62 crore